

CENTRAL ADMINISTRATIVE TRIBUNAL
AHMEDABAD BENCH

O.A.NO. 143/92

T.A.NO.

DATE OF DECISION 16.12.1997

Yusufali K.Saiyad & Ors.

Petitioner

Mr.R.R.Tripathi

Advocate for the Petitioner [s]

Versus

Union of India & Ors.

Respondent

Mr.N.S.Shevde

Advocate for the Respondent [s]

CORAM

The Hon'ble Mr. V.Radhakrishnan

: Member (A)

The Hon'ble Mr. P.C.Kannan

: Member (J)

JUDGMENT

- 1, Whether Reporters of Local papers may be allowed to see the Judgment ?
- 2, To be referred to the Reporter or not ?
- 3, Whether their Lordships wish to see the fair copy of the Judgment ?
- 4, Whether it needs to be circulated to other Benches of the Tribunal ?

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1. Yusufali K.Saiyed
2. Nasirkhan B.Patran
3. Bipinchandra C.Patel

: Applicants

All the three applicants
be served at the following
address of No.3.

A/37, Navrang Co-operative
Housing Society,
Nr.Sainik Society & M.G.M.
School, New Sama Road,
Baroda.

(Advocate: Mr.R.R.Tripathi)

Versus

1. Union of India
Notice to be served through
the Divisional Railway Manager,
Western Railway, Baroda.
2. Sr.Divisional Operating
Superintendent,
Western Railway,
Pratapnagar, Baroda.

: Respondents

(Advocate: Mr.N.S.Shevde)

ORAL ORDER

O.A.143/92

Date:16.12.1997

Per: Hon'ble Mr.V.Radhakrishnan : Member (A)

None for the applicant present. Mr.N.S.Shevde
learned counsel for the respondents present.
Dismissed for default.

Pen

(P.C.Kannan)
Member (J)

VR

(V.Radhakrishnan)
Member (A)

DATE OFFICE REPORT

O R D E R

27.3.98

Two weeks time is permitted to the applicant
to remove the office objection in MA.

(P.C.Kannan)
Member (J)

(V.Radhakrishnan)
Member (A)

No one has come
to remove the
office objections.
If approved,
this may be placed
in the board
of 17/4/98 (U.O)

npm

17.4.98

Further two weeks time is permitted to the applicant
to remove the office objections.

(V.Radhakrishnan)
Member (A)

- Objections
not removed.
Place in the
board of 9/6/98
(U/O) for orders

npm

9.6.98

~~Last chance given to the applicant~~

Two weeks time is granted for removal of
office objections as a last chance.

(P.C.Kannan)
Member (J)

(V.Radhakrishnan)
Member (A)

No body
came to
remove obj.
we may place
this matter
on 30.6.98

24.6.98
24.6.98
DR (J)

*SN

DATE

OFFICE REPORT

O R D E R

30.6.98

Neelam came
to remove obj.

(we may
place this

matter on

17.2.98 before
Baruch

P

15.7.98

DR(J)

As a last chance two weeks time is permitted
to the applicant to remove the office objection

Rh

(Laxman Jha)
Member (J)

VR

(V.Radhakrishnan)
Member (A)

npm

22.7.98

MAST/195/98

As enough opportunity has been given for removing
the office objections, but the applicant has not
done so. Registration declined.

DR

(P.C.Kannan)
Member (J)

VR

(V.Radhakrishnan)
Member (A)

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